

in accordance with the laid down standards and procedures.

(e) Does not arise.

#### **Improvement of Facilities at Bairagarh Station**

385. SHRI SUSHIL CHANDRA VARMA : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received representations to improve the facilities and providing halts of some express trains at Bairagarh railway station in Bhopal;

(b) if so, the details thereof;

(c) the action taken by the Government thereon;

(d) whether the Government have received requests for bringing Bairagarh railway station under D.R.M. Bhopal; and

(e) if so, the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) :  
(a) Yes, Sir.

(b) and (c) President Rail Suvidha Sengarsh Samiti, Bairagarh represented for providing halt to train No. 9303/9304 and 9305/9306. Halt is being provided to train No. 9303/9304 at Bairagarh with effect from 1.3.1999 which is adequate for the present level of traffic. Amenities at the station commensurate with the volume of traffic have already been provided.

(d) Yes, Sir.

(e) It has not been found feasible to bring Bairagarh station under Bhopal Division.

[English]

#### **Development of National Airports**

386. SHRI VILAS MUTTEMWAR : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to renovate/uplift the national airports at par with advanced and developed countries;

(b) if so, the names of the airports; and

(c) the funds earmarked during 1998-99 and 1999-2000 for this purpose, airport-wise?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR) : (a) and (b) Airports Authority of India (AAI) has proposals to upgrade the airports at Ahmedabad, Amritsar, Bangalore, Guwahati and Hyderabad.

(c) AAI has earmarked Rs. 38.02 crores and Rs. 45.79 crores for the year 1998-99 1999-2000 respectively, as below:—

(Rs. in crores)

	1998-99	1999-2000
Ahmedabad	06.87	13.52
Amritsar	01.10	06.10
Bangalore	10.12	07.06
Guwahati	09.68	13.60
Hyderabad	10.25	05.51
	38.02	45.79

#### **Linking Raipur to Mumbai and Nagpur**

387. SHRI SURESH WARPUDKAR : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government have decided to air link Raipur to Mumbai and Nagpur; and

(b) if so, the time by which flights on Raipur-Mumbai and Raipur-Nagpur sectors are likely to be started?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR) : (a) and (b) Raipur is airlinked with Mumbai and Nagpur as below:—

Operator	Route	Frequency
Alliance Air	Raipur-Nagpur	Daily
Alliance Air	Raipur-Mumbai	Thrice a week

[*Translation*]

#### Model Airports

388. SHRI MOTILAL VORA : Will the Minister of CIVIL AVIATION be pleased to state:

(a) the time by which the work relating with upgradation of model airports especially Indore, Agra, Bhopal, Gwalior, Jabalpur, Khajuraho and Raipur is likely to be completed; and

(b) the amount likely to be spent on each on these airports?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR) : (a) and (b) The upgradation work at all these airports has been completed by the Airports Authority of India. The details of expenditure in this regard are as under:—

	(Rs. in crores)
Indore	26.55
Agra	14.54
Bhopal	10.01
Gwalior	06.25
Jabalpur	11.76
Khajuraho	00.30
Raipur	14.46

#### Ban on Film 'Fire'

389. SHRI MOHAN RAWALE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government proposes to impose ban on the film 'Fire' based on homosexual relations;

(b) if not, the reasons therefor;

(c) whether the report of the Censor Board has been received by the Government; and

(d) if so, the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI) : (a) to (d) The film 'Fire' was certified for public exhibition restricted to adults only. In view of the complaints received regarding the film, after its release, it was referred to the Central Board of Film Certification for re-examination. The Board re-examined the film and reported that the 'A' certificate granted to the film was appropriate. The report of the Board has been accepted by the Government.

#### Doordarshan Kendras in U.P.

390. SHRI ADITYANATH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of the Doordarshan Kendras in Uttar Pradesh operating in rented buildings; and

(b) the time by which the studios and buildings for these Kendras are likely to be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI) : (a) Seventy Doordarshan Centres in Uttar Pradesh are operating in rented buildings.

(b) There is no approved scheme, at present, to construct buildings for these Doordarshan centres except Gorakhpur Studio. The studio building at Gorakhpur is expected to be completed within two to three years.